

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 123(ND)/2013
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.

Mr. Rakesh Kumar Jain

V/s

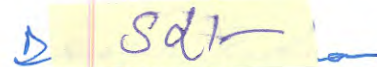
Metcalf Properties Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Samudra Gogia	ADU Respondent	NO.4	Samudra Gogia
2.	Mr. Ashutosh Gupta	} Adm. Resp.		Ashutosh Gupta
3.	Mr. P. Nagesh			

ORDER

At the request of the learned counsel for the parties, the matter is adjourned to 29.05.2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017